

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s Supreme Coated Board Mills
Pvt Ltd**

PETITION NUMBER : **CP/1021/IB/2018**

APPLICATION NUMBER : **a) IA/748/IB/2020
b) IA/1298/IB/2020
c) IA/1299/IB/2020
d) IA(IBC)/1752(CHE)/2023
e) IA(IBC)/1822(CHE)/2023**

ORDER

Ld. Counsel Ms. Subharanjani Ananth for City Union Bank Ltd. Shri. Bathri Narayan and Shri. Gokul Sundar for the Liquidator. Ld. Counsel Mr. Prithvi Raj is present. Ld. Counsel Ms. Sangamithra Loganathan for Bank of Baroda. Ld. Counsel Mr. Jerin Asher Sojan for A.V. Thomas and Co.

List the **Applications before the regular bench for hearing on 26.08.2024.**

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk